

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.09.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr.	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator
2.	Comp App (AT) (CH) (Ins) No. 425/2025 For Stay IA No. 1208/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd & 3 Ors	Mr. R Bharadwaja Rama Subramaniam	
3.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders (P) Ltd	Mr. BSV Prakash Kumar	
4.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkata Narasinga Rao Kalvakota, RP Vs Union Bank of India Limited	Mr. Raja Shekar Rao Salvaji	
5.	Comp App (AT) (CH) No. 108/2025 For Stay IA No. 1205/2025	Katra Holdings Ltd (In Liquidation) Vs Kerala Ayurveda Ltd & 15 Ors	Ms. Pavitra Venkateswaran	
6.	Comp App (AT) (CH) No. 109/2025 To dispense with IA No. 1216/2025 For Stay IA No. 1217 & 1218/2025 For Direction IA No. 1219 & 1220/2025	Cuddapah Star Barytes Pvt Ltd & 4 Ors Vs Shaik Sofia Begum & 4 Ors	Mr. Asad Hussain	

7.	Comp App (AT) (CH) No. 110/2025 To dispense with IA No. 1221/2025 For Stay IA No. 1222 & 1224/2025 For Direction IA No. 1223 & 1225/2025	Cuddapah Star Barytes Pvt Ltd & 4 Ors Vs Ahamadullah Mohammed	Mr. Asad Hussain	
8.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025 For Condone Delay IA No. 1175/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr. Ramasubramaniam Raja	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 413/2025 (With defects)	Sunwin Papers Vs Sivadarshini Papers Ltd	Mr. P Raja Sekaran	

For Correction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 329/2025 For Condone Delay IA No. 1000/2025 For Stay IA No. 1001/2025 (With defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. WITH	Ms. Manjushree Mitra	
11.	Comp App (AT) (CH) (Ins) No. 330/2025 For Condone Delay IA No. 1002/2025 For Stay IA No. 1003/2025 (With defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. WITH	Ms. Manjushree Mitra	
12.	Comp App (AT) (CH) (Ins) No. 331/2025 For Condone Delay IA No. 1004/2025 For Stay IA No. 1005/2025 (With defects)	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors. WITH	Mr. Muddana Prashanth Kumar	

13.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025 For Condone Delay IA No. 1007/2025 (With defects)	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. Muddana Prashanth Kumar	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 628/2025 (For Amendment) in Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
15.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 Delay in filing Docs. IA No. 822/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
16.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
17.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
18.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
19.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

20.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025 Leave to file IA No. 643/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polliseti Srikanth Rao	Mr. CV Shailandran R1
21.	Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
22.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors. WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
23.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Urgent listing IA No. 761/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors. WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
24.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors. WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
25.	IA No. 1131/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
26.	IA No. 1114/2025 (For Stay) in Comp App (AT) (CH) No. 102/2025 For Additional Docs IA No. 1115/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Mr. Venkata Rami Reddy For Caveator
27.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
29.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
30.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
31.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
32.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylyz Pvt Ltd Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1
33.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt Ltd Vs MS Viswanathan Liquidator of Gemini Communication Ltd	Mr. G Kalyan Jhabakh	Mr. V Manivannan
34.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025 For Additional Docs IA No. 368/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5

35.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
36.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
37.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
38.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors	Ms. R Moneshaa	Mr. F Raymond Albyness
39.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
40.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
41.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd. & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2
42.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria

43.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr	Mr. R Vishnu	Mr. G Sai Prasen R1
44.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025	Sri Vemuri Chenchaiiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
45.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
47.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
48.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd.	Mr. K Ramu & R Vishnu	Mr. Ravi Rajagopalan
49.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3

50.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt Ltd & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
51.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt Ltd, Rep by Erstwhile RP Ebenezer Inbaraj Ltd Vs Regen Infrastructure and Service Pvt Ltd & 7 Ors	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
52.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam
53.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
54.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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